

**Declaration of Assets and Liabilities 2026**

I, **RANJAN KR LALAN**, son/daughter/wife of **Shri Rajendra Prasad Bhagat**,

aged.....52..... years, belonging to Bihar Vidhan sabha service

and presently working as Office Attendant, Bihar Legislative Assembly, Patna

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Sweety Kri	Dependan t-1 Sujal kr (Son)	Dependan t-2 Sujay kr (Son)	Dependa n t-3 Rajendra pd Bhagat (Father)
(i)	Cash	Rs-20000/-	15000/-	NIL	NIL	15000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Branch F.D: 20000/- Uco Bank F.D: 50000/- Allahabad Bank F.D: 300000/- SBI Saving Acct. Rs: 60000/-	Post Office Rs: 150000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		NIL	Lic P. No. 519387233 Premium-5206/Yearly	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Motor Cycle- Honda Dream Yuga No: BR01CD2027	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold: 50 gm Silver: 250gm	Gold: 10gm of	Gold: 10gm of	NIL
(vii)	Other assets, such as values of claims / interests	Home Appliances of Rs: 60000/-	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL ASSESSMENT YEAR 2023-24 PAN NO.- AGUPL1279Q	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**U. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature रंजन कुमार लालन

Name of Employee: **RANJAN KUMAR LALAN**

Place: **PATNA**

Designation: Office Attendant.

Date: **05-02-2026**

Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**

रंजन कुमार लालन